

CENTRAL ELECTRICITY REGULATORY COMMISSION (CERC)
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi – 110 001
Tel : 23753915/ Fax : 23753920

No.: L-1/18/2010/CERC

Date: 16th February, 2010

Dear Sir/Madam,

Sub : Public Hearing on ‘Draft Indian Electricity Grid Code Regulations, 2010’.

In exercise of powers conferred under Section 79 (h) read with Section 178 of the Electricity Act, 2003 (the Act), the Commission made draft Indian Electricity Grid Code (IEGC) Regulations, 2010. The draft regulations along with an explanatory memorandum were uploaded on the CERC’s website, i.e., www.cercind.gov.in on 12th February, 2010 for inviting comments/suggestions/objections by 08.03.2010.

2. It has been decided by the Commission to hold public hearing on the above subject on **15th March, 2010** as per details given below :-

Date	Venue	Timing	Invitees
15.03.2010 (Monday)	“CERC COURT ROOM” (Fourth Floor) Chanderlok Building, 36, Janpath New Delhi.	From 1500 Hrs. to 1600 Hrs.	Representatives of Central / State Governments / State Utilities / CPSUs / Trading Licensees / IEX Power Exchange / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **15th March, 2010** or detail a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 12.03.2010**. Please also let us know if you/your organization propose to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 15 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

Sd/-
(Alok Kumar)
Secretary